

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, MUMBAI
REGIONAL BENCH
COURT No. 5**

CUSTOMS APPEAL NO. 86800 OF 2021

(Arising out of Order-in-Original C.A.O. No. 36/2021-22/CAC/CC(IMPORT-I)/MKK dated 13.07.2021 passed by the Commissioner of Customs (Import-I), Mumbai-400001.)

ASHEESH CHAWLA

**E-526, Greater Kailash-II,
New Delhi-110048.**

Appellant

Vs.

COMMISSIONER OF CUSTOMS, MUMBAI

IMPORT – I

**New Customs House, Ballard Estate,
Mumbai-400001.**

Respondent

Appearance:

Shri Prithwiraj Choudhuri, Advocate, for the Appellant

Dr. Piyush Badhe, D.C. with Shri Ranjan Kumar, A.C. for the
Respondent:

CORAM:

HON'BLE Dr. SUVENDU KUMAR PATI, MEMBER (JUDICIAL)

Final Order No. 87441-87442/2024

Date of Hearing : 04/12/2024

Date of Decision: 04/12/2024

PER: Dr. SUVENDU KUMAR PATI

Customs Appeal No. 86800 of 2021 is allowed. For order, see
order of date in Customs Appeal No. 86796 of 2021.

**(Dr. SUVENDU KUMAR PATI)
MEMBER (JUDICIAL)**

Arti